

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P. No 333/KB/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**  
**Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Bhabesh Majumdar & Anr. -Versus- Vostak Distributors Pvt.Ltd & Ors.		
Under Section	397/398		

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1)	ABHIK K DUTT.	R - ①	<i>Abhik Dutt 24/11/17</i>
2)	ANUJ CHAKRABORTY	Petitioner	<i>Anuji 24/11/17</i>
3)	ASHIS KR. SEN	Resp. No - 2	<i>Asis Sen 24/11/17</i>
4)	PRASENTIT SAHA	R.O - 3	<i>P. Saha 24/11/17</i>
5)	<del>ANUJ</del> SOURAV SENGUPTA	Defendant.	<i>Sourav Sengupta 24/11/17</i>
6)	Dipanjan Datta Adv.		
7)	Paromita Mukherjee (Dmtt) Adv.	for Andheri Branch	<i>P. Mukherjee (Dmtt) Adv. 24/11/17</i>
8)	Reshma Chatterjee Adv.		

P.T.O.

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 as well as Ld. Counsel on behalf of Andhra Bank are present.

Ld. Counsel for the petitioners submitted that he has filed an I.A.No. 257/KB/2017 which is a joint petition annexing the terms of settlement arrived at between the parties. That I.A. Is not listed today.

List the I.A.No. 257/KB/2017 on 01/01/2018 along with the C.P. for arguments.

*8d*

(Jinan K.R.)  
Member (J)

*8d*

(V.P.Singh)  
Member (J)